

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Competition Appeal (AT) No. 23 of 2018

IN THE MATTER OF:

**Interglobe Aviation Ltd.
(Indigo Airlines)**

...Appellant

Versus

Competition Commission of India & Ors.

...Respondents

Present:

**For Appellant : Mr. Pranjal Prateek and Mr. Rohan Alva and Mr.
Ebad Nawaz Khan, Advocates**

**For Respondents: Ms. Renuka Singh, Mr. Jaskirat Bir Singh and Mr.
Aditya Madan, Advocates for Respondent No. 2**

Competition Appeal (AT) No. 24 of 2018

IN THE MATTER OF:

Spice Jet Ltd.

...Appellant

Versus

Competition Commission of India & Ors.

...Respondents

Present:

**For Appellant : Mr. Abhishek Sharma, Mr. Ashly Cherian and
Mr. Indraprateek Naidu, Advocates**

**For Respondents: Ms. Renuka Singh, Mr. Jaskirat Bir Singh and Mr.
Aditya Madan, Advocates for Respondent No. 2**

Competition Appeal (AT) No. 25 of 2018

IN THE MATTER OF:

Jet Airways (India) Ltd.

...Appellant

Versus

Competition Commission of India & Ors.

...Respondents

Present:

For Appellant : **Mr. G. R. Bhatia, Mr. Rudresh Singh and Ms. Prerna Parashar, Advocates**

For Respondents: **Ms. Renuka Singh, Mr. Jaskirat Bir Singh and Mr. Aditya Madan, Advocates for Respondent No. 2**

ORDER

05.03.2020 These appeals are not to be treated as part heard/ tied up matters.

Post these appeals 'for hearing' on **8th April, 2020** before appropriate Bench.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

/ns/rr/